

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1719  
ANSWERED ON:12.12.2003  
CONSTRUCTION OF GODOWNS  
V. VETRISELVAN

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Union Government has received a number of requests from various State Governments for allocation of funds for construction of godowns for strengthening of Public Distribution System;
- (b) if so, the details thereof;
- (c) the funds released by the Union Government for this purpose so far, State-wise; and
- (d) the number of requests rejected alongwith the reasons therefor, State-wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION ( SHRI S. MAHARIA )

(a)to(d): The required information for the year 2001-2002 is given in the statement enclosed. The Centrally Sponsored Scheme for Construction of Godowns has since been discontinued with effect from 1st April, 2002.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE UNSTARRED QUESTION NO. 1719 DUE FOR ANSWER ON 12-12-2003 IN THE LOK SABHA

S.No.	Name of the STATE/UT for which proposal received	No. of Godowns approved	Amount involved (Rs. in lakhs)	No. of Godowns approved	Amount released (Rs. in lakhs)	Reasons for not approving or part,of the proposal
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1	Chhatisgarh	17	460.04	6	169.95	In view of Budgetary constraints the proposal for 11 godowns was not approved by Standing Finance Committee (SFC).
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2	Himachal Pradesh	3	85.28	3	70.78	
3	Madhya Pradesh	16	335.75	16	321.37	

4	Tripura	15	620.03	7	35.07	In view of Budgetary constraints the proposal for one godown was not approved by SFC
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5	Pondichery	3	135.50	1	15.06	In view of Budgetary constraints the proposal for two godowns was not approved by SFC.
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6	Sikkim	1	28.50	1	8.05	
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7	Gujarat	15	221.26	5	43.09	In view of Budgetary constraints the proposal for 10 godowns was not approved by SFC. Approved for earthquake affected
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- locations only.
- 8 Manipur 10 941.61 1 57.78 Amount restricted due to budget constraint.
- 9 Rajasthan 27 641.43 Nil Nil The State Govt. had been provided Rs.656.33 lakh for construction of 29 godowns during 1998-99 to 2000-2001. The unutilized amount of Rs.79.47 lakh was required to be refunded by State Govt. In view of this the request was not approved by the SFC.
- 10 Uttar Pradesh 21 715.41 Nil Nil The State Government had to refund an unutilized amount of Rs.98.165 lakh out of assistance sanctioned during 1997-98 to 1999-2000. Rs.1024 lakh was also sanctioned for 62 godowns in hilly areas, which are now in Uttaranchal. Out of this amount Rs.233 lakh has not been transferred to Uttaranchal. In these circumstances the proposal was not approved by SFC.
- 11 Kerala 18 669.15 4 179.75 In view of Budgetary constraints the proposal for 10 godowns was not approved by SFC. The proposal for another 4 godowns was received in September, 2002 when the scheme was not in operation.
- 12 Mizoram 4 276.42 Nil Nil In view of Budgetary constraints the proposal was not approved by SFC.
- 13 Punjab 17 150.00 Nil Nil Land availability certificate, detailed drawings and estimates were not given by the State Govt. Hence the proposal could not be considered.
- 14 Karnataka 45 2237.35 Nil Nil In view of refund due from the State Government

in respect of  
earlier sanctions  
and budgetary  
constraints the  
proposal was not  
approved by SFC.

15 Andhra Pradesh 36 360.00 Nil Nil Proposal submitted was not  
as per guidelines  
of the scheme.

16 Assam 6 202.62 Nil Nil Finacial assistance  
sanctioned during  
1996-97 to  
1998-99 has not  
been utilized

17 Bihar 229 2060.35 Nil Nil Utilisation certificates in  
respect of  
financial assistance  
sanctioned during  
the years 1992-93  
to 1994-95  
pending from the  
State Government.

18 Tamil Nadu 4 132.00 Nil Nil Financial assistance  
sanctioned during  
1996-97 was not  
utilized and the  
same has been  
revalidated for  
utilization in  
the financial  
year 2001-2002.